National Company Law Tribunal

Allahabad Bench

CP NO. (1B) 109/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Bank of Baroda W/s Khatima Libres Ud
section of the companies act/18 B code: U/s 7 of I 2B, Code, 2016.

SI. NO.	Name	Designation	Representation	Signature
1.	Anti+ Jain	PCS	Petitioner Back	Suy.
<u>2.</u>	Amrt Verme	Advocale	Resemblent	1

C.P.No. (IB) 109/ALD/2017

Sri Ankit Jain, PCS for the petitioner. Sri Amit Verma, Advocate for the Corporate Debtor Company. It is informed that in the matter that Writ Petition is still pending before the Hon'ble Uttrakhand High Court, wherein by its order dated 12.01.2018 has been pleased to issue a direction to this Court to grant adjournment for Eight weeks.

In view of this, the matter is still adjourned. The parties are instructed to inform the status/ outcome of the Writ Petition by next date hearing.

The matter to be listed on 19th March, 2018.

Date: 24/01/2018

Typed by Jvoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)